NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 1(ND)11 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016

NAME OF THE COMPANY: M/s. Denvax Celluler There. Pvt. Ltd. V/s. M/s. Institute Of Cellular Therapies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATI | ON SIGNATURE |
|-------|-------------|-------------|--------------|----------------|
| 1. | ABHAY K-DA | d Adv. | Petitioner | Abber tues as. |
| 2. | M. K. Tiwen | Propy | Respondente | Wilmain |

ORDER

Ld. Counsel for the petitioner has addressed the arguments.

Ld. Counsel for the respondent prays for yet another adjournment to address his 2. Sd1-

arguments. At his request, the matter is adjourned to 09.08.2016.

(Ina Malhotra) Member Judicial

-Sd1-

(R. Varadharajan) Member Judicial